

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-718(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2019.

NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Karan Mehra, Advocate for the Petitioner.

Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma,
Advocates for the Respondent

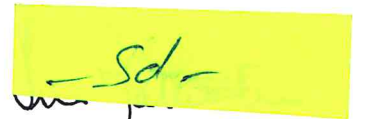
ORDER

Affidavit of service has been filed deposing that the Corporate Debtor has been served at the Email ID registered with the MCA as well as by post. As none is present on behalf of the Corporate Debtor, they are proceeded ex-parte.

To come up for arguments on 7th August, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**